

mentation of suggestions made by the Law Commission and other concerned quarters in regard to clearance of arrears in Supreme Court and High Courts.?

**THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI):** (a) The summary of the recommendations contained in the Report of three Chief Justices Committee 1984 and as accepted by the Government has been sent to all the State Governments/High Courts for necessary action. The recommendations made by the 11th Law Commission in its various Reports are at different stages of examination. Government have also recently constituted a Committee of three Chief Justices of High Courts to study the problem of arrears in Courts and to suggest remedial measures.

**Purchase of Residential Commercial Properties by Executives of Punjab and Sind Bank**

312. **SHRIMATI GEETA MUKHERJEE:** Will the Minister of FINANCE be pleased to state:

(a) whether some executives of the Punjab and Sind Bank purchased residential/commercial properties from the borrowers of the Bank;

(b) if so, the details of the executives and borrowers, alongwith credit facilities enjoyed by them and the particulars of properties including their location, area and the rates at which these were purchased;

(c) whether some of these properties have been rented out by the executives to the Bank;

(d) if so, the details of the owners and

the rate of the rent charged and

(e) the action taken or contemplated by Government in this regard?

**THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE):** (a) to (c). According to information received from Punjab & Sind Bank some executives of the bank purchased properties from the borrowers of the bank. The names etc. of the executives and the borrowers and the details of the properties purchased are given in statement below. The credit limits enjoyed by the borrowers have not been indicated as these cannot be disclosed in terms of the provisions contained in Banking Companies (Acquisition & Transfer of Undertakings) Act 1980 and the customs and usages prevalent amongst the bankers. The bank has further reported that none of these properties have been rented out to it.

(d) Does not arise.

(e) The bank has reported that one Shri C.S. Rajwant, DGM had purchased properties from a borrower of the bank at much less than the market rates and the borrower was also accommodated unauthorisedly much beyond discretionary powers. He was placed under suspension on 13.9.85 and the suspension was revoked on 2.5.89. A charge-sheet was issued to him on 10.3.86 for various allegations including the allegation that he obtained flats, one each for his wife and daughter, from the client of the Bank M/s. Kamal Builders at much lower price than what was paid by the other purchasers. The departmental enquiry was ordered on 16.4.1986. Commissioner for departmental enquiry is the Inquiry Officer. In the meanwhile the Central Bureau of Investigation have taken up the case for investigation.

## STATEMENT

Sr. No.	Name of the executives who have purchased property from the borrowers of the bank	Name of these borrowers	Details of the property purchased by the executives from the borrowers including :—
			(a) Place of location of these properties. (b) Measurement of these properties. (c) Rates of these properties.
1	2	3	4
1.	Sh. C S. Rajwant, DGM (U/S)	(a) M/s. Kamal Builders, B-19, Everest Tardeo Rd. Bombay	Flat at Anurag Apts., Borivili, Bombay. 900 sq. ft. Rs. 2.50 lac.
	—do—	(b) Calcutta Towers (P) Ltd., 69, Ganesh Coandra Avenue, Calcutta.	11-15 Calcutta Tower at Old Court House, Calcutta. 3161 sq ft. Rs. 5.60 lacs (purchased by Shri C.S. Rajwant, HUF)
	—do—	(c) Shyam Sunder (HUF)	Agriculture Land, Dara Bassi, Patiala, 14 Bighas 15 Biswas Rs. 1,03,250/-
	—do—	(d) Skipper Const (P) Ltd	Flat No 2, Tolstoy Marg, New Delhi 1200 sq. ft. Deposit amount of Rs. 25000/- paid to M/s. Skipper Const Co (P) L'd for Flat
	—do—	(e) Shyam Sunder (HUF)	Agricultural land, Dera Bassi Patiala. 37 Bighas 11 Biswas Rs 2.62,850/- (purchases by Sh C.S Rajwant, HUF)

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2.	S. Sukhwant Singh Regional Manager	Kamal Builders.	Two Flats at Anurag Apts., Bombay Flat No. 205-206 475 sq. ft. each Rs. 1.85 lac.
3.	S. Amatinder Singh Regional Manager	M/s. Skipper Cons. Co. (P) Ltd.	Property booked in 1978 with M/s Skipper Const. Co. and paid Rs. 17,500/- as initial deposit.
4.	Mr. K.G.S. Nagpal, Chief Manager.	M/s. Beejay Associates Contractor (P) Ltd.	Booked a flat in Multy Storeyed building at 35, Anuh Road, Pune & paid Rs. 5,000/- as advance for flat valued Rs. 2.30 lac approx.

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1.	S. A.S. Kaberwal, Officer.	M/s. Kamal Builders	Flat No. 501 at Anurag Apts. Dehisar (E), Bombay. 750 sq. ft. Rs. 1,16,000/- Rs. 2249/-
2.	Sh. V.K. Sabnis, Officer.	—do—	Flat No. 104 475 sq. ft. Rs. 76,000/- Rs. 5374/-
3.	S. Surjit Singh Narang, Officer	—do—	Flat No. 107 475 sq. ft. Rs. 76,000/- Rs. 5374/-
4.	S. Narinderjit Singh, Officer	—do—	Flat No. 302 475 sq. ft. Rs. 76,000/- Rs. 5374/-
5.	S. Gurvinder Singh Puri, Officer	—do—	Flat No. 306 475 sq. ft. Rs. 76,000/- Rs. 5374/-

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6.	S. Narinderbir Singh Sahni, Officer	—do—	Flat No. 502 750 sq. ft. Rs. 1,13,751/-
7.	Sh. H.S. Anand, Officer	—do—	Flat No. 305 475 sq. ft. Rs. 76,000/- Rs. 5374/-
8.	Sh. Bharat Bhushan Kohli, Officer,	—do—	Flat No. 504 750 sq. ft. Rs. 1,16,000/- Rs. 2249/-
9.	S. Jagmohan Singh, Chanana, Manager	—do—	Flat No. 506 750 sq. ft. Rs. 1,11,250/-
10.	S. Jasbir Singh Bedi, Officer	—do—	Flat No. 301 475 sq. ft. Rs. 76,000/- Rs. 5374/-

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11.	S. Fuldeep Singh, Sr. Manager.	—do—	Flat No. 508 750 sq. ft. Rs. 1,14,000/-
12.	S. Narinder Singh Sodhi, Officer.	—do—	Flat No. 202 475 sq. ft. Rs. 76,000/- Rs. 5374/-
13.	S. Jiwan Singh, Officer.	—do—	Flat No. 303 475 sq. ft. Rs. 76,000/- Rs. 5374/-
14.	S. Prem Singh, Officer.	—do—	Flat No. 304 475 sq. ft. Rs. 76,000/- Rs. 5374/-
15.	Sh. Shashi Pal Lakhwara, Manager	—do—	Flat No. 402 750 sq. ft. Rs. 1,24,000/- Rs. 6499/-

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16.	Sh. Buta Ram, Officer	—do—	Flat No. 103 475 sq. ft. Rs. 76,000/- Rs. 5374/-
17.	S. Tejinder Singh Kochar, Sr. Manager.	—do—	Flat No. 403 750 sq. ft. Rs. 1.43 lac as per property return as on 31.3.83. Property has since been sold off on Oct. 86.
18.	S. Manjit Singh, Manager	M/s. Kamal Builders	Flat at Anurag Apts. Dehisar (E), Bombay. 750 sq. ft. Rs. 1,16,000/- Rs. 2249/-
19.	S. Jagjit Singh, Chowdhry, Manager	—do—	Flat at Anurag Apts. Dehisar (E), Bombay. 475 sq. ft. Rs. 76,000/- Rs. 5374/-
20.	S. Mohinder Pal Singh, Manager	—do—	Flat at Anurag Apts. Dehisar (E), Bombay. 750 sq. ft. Rs. 1,16,000/- Rs. 2249/-

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21.	S. Ranjit Singh Ailawadi, Officer.	—do—	Flat at Anurag Apts. Dehisar (E), Bombay. 750 sq ft. Rs. 1,16,000/- Rs. 2249/-